

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.504
TO BE ANSWERED ON 13.12.2018**

NETWORK INVESTMENT AND STRENGTHENING

504. SHRI A.P. JITHENDER REDDY:

**Will the Minister of POWER
be pleased to state:**

- (a) the number of substations and Distribution Transformers (DTs) planned, and installed, State-wise, in rural electrification projects since 2014;**
- (b) the number of electrification lines under 11 KV planned and laid under rural electrification projects since 2014, State-wise;**
- (c) the number of Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) projects sanctioned since its inception, and the number of projects delayed for more than two years;**
- (d) the number of overloading and transformer breakdowns since 2014, State-wise;**
- (e) the steps taken by the Government to improve the quality of electricity supply;**
- (f) the measures taken in tariff design innovation to encourage home-based or small enterprises in newly electrified villages; and**
- (g) the number of accidents and fatalities from electricity shock, fires from electricity short-circuits since 2014, State-wise, the details of compensation paid to victims since 2014?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER
AND NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (c): Government of India launched 'Deen Dayal Upadhyaya Gram Jyoti Yojana' (DDUGJY) in December, 2014 for various rural electrification works. Under the scheme, 4505 new projects of Rs. 42676.67 crore have been sanctioned. An additional amount of Rs.11,996 crore has also been sanctioned for 14 States under DDUGJY for creation of additional infrastructure to cater to the requirement of household electrification being done under Saubhagya. The physical progress of Sub-stations, Distribution Transformers (DTs), 11 kV lines, as on 30.11.2018, is given at Annexure-I. As on date no project under DDUGJY is delayed for more than two years.

(d) : As informed by the Nodal agency for DDUGJY, no report of overloading and breakdown of transformer under DDUGJY was received by them since 2014.

(e) : The supply of electricity to rural areas falls under the purview of respective State Governments/Power Utilities. However, Government of India has taken a joint initiative with all the States/UTs for preparation of State specific documents for providing 24x7 power supply to all households, industrial & commercial consumers and adequate supply of power to agricultural consumers as per State policy. All the State Governments and Union Territories have signed "24x7 Power For All" document to provide electricity to all from 1st April 2019. Government of India supplements the efforts of States through its various schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya and Ujjwal Discom Assurance Yojana (UDAY).

(f) : Tariff for all categories of consumers is determined by the concerned Regulatory Commission following the broad principles laid down under Tariff Policy 2016 with the basic objective to ensure availability of electricity to consumers, including home-based or small enterprises in villages, at reasonable and competitive rates. The Tariff Policy 2016 also provides for the State Governments to give subsidy and suggests that direct subsidy is a better way to support the poorer categories of consumers and subsidies should be targeted effectively and in transparent to only needy consumers.

(g) : As per the data furnished by states, the numbers of Electrical Accidents and the compensation paid to the victims since 2014 is given at Annexure-II.

The state-wise details of electrical accidents during 2014-15 to 2017-18 are given at Annexure-II.

ANNEXURE-I

ANNEX REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 504 TO BE ANSWERED IN THE LOK SABHA ON 13.12.2018.

DDUGJY:State-wise details of Sub-station, Distribution Transformers and 11 kV lines						
Sl. No.	Name of State	Parameter	Augmentation		As on 30.11.2018	
			Physical			
			Substation 33/11 KV		DTR	11 KV Line (Excl. Feeder segregation)
New	Augmentation					
1	ANDAMAN & NICOBAR ISLANDS	Sanctioned Scope	5	0	0	59
		Achievement/Progress	0	0	0	0
2	ANDHRA PRADESH	Sanctioned Scope	132	0	20265	5232.24
		Achievement/Progress	132	0	14465	2826.21
3	ARUNACHAL PRADESH	Sanctioned Scope	0	0	533	975.74
		Achievement/Progress	0	0	472	758.3
4	ASSAM	Sanctioned Scope	23	15	5144	5195.1
		Achievement/Progress	0	0	2106	2306.65
5	BIHAR	Sanctioned Scope	288	0	70621	3077
		Achievement/Progress	82	0	5804	416.45
6	CHHATTISGARH	Sanctioned Scope	80	101	12894	6141.22
		Achievement/Progress	61	69	5832	3352.73
7	DADRA & NAGAR HAVELI	Sanctioned Scope	0	0	14	37.93
		Achievement/Progress				0
8	GOA	Sanctioned Scope	0	0	0	0
		Achievement/Progress	0	0	0	0
9	GUJARAT	Sanctioned Scope	21	0	17466	2309.21
		Achievement/Progress	10	0	17239	7612.88
10	HARYANA	Sanctioned Scope	14	1	3536	1159.8
		Achievement/Progress	0	0	561	671.48
11	HIMACHAL PRADESH	Sanctioned Scope	16	29	321	454.17
		Achievement/Progress	0	0	0	0
12	JAMMU & KASHMIR	Sanctioned Scope	40	25	2395	2976.13
		Achievement/Progress	0	0	69	23.71
13	JHARKHAND	Sanctioned Scope	104	131	64645	3044.33
		Achievement/Progress	28	0	17578	5239.88
14	KARNATAKA	Sanctioned Scope	4	3	12360	4394.4
		Achievement/Progress	2	3	4949	4419.45
15	KERALA	Sanctioned Scope	2	7	581	1281.94
		Achievement/Progress	1	3	542	1084.72
16	MADHYA PRADESH	Sanctioned Scope	135	335	28093	9100.56
		Achievement/Progress	47	130	8985	5521.76
17	MAHARASHTRA	Sanctioned Scope	216	104	10876	5144.26
		Achievement/Progress	114	83	3373	1822.4
18	MANIPUR	Sanctioned Scope	0	0	315	324.67
		Achievement/Progress	0	0	1	1.5
19	MEGHALAYA	Sanctioned Scope	9	2	1053	1349.53
		Achievement/Progress				0
20	MIZORAM	Sanctioned Scope	0	0	72	181.7
		Achievement/Progress	0	0	63	151.6
21	NAGALAND	Sanctioned Scope	3	0	115	237.89
		Achievement/Progress	0	0	84	217.83
22	ODISHA	Sanctioned Scope	15	78	7527	7460.34
		Achievement/Progress	7	78	1273	1073.08

23	PUDUCHERRY	Sanctioned Scope	0	0	21	48.05
		Achievement/Progress				0
24	PUNJAB	Sanctioned Scope	0	0	1721	625.87
		Achievement/Progress	0	0	256	752.77
25	RAJASTHAN	Sanctioned Scope	208	5	39084	21414.43
		Achievement/Progress	96	1	35207	10648.4
26	SIKKIM	Sanctioned Scope	0	0	143	155.2
		Achievement/Progress	0	0	0	0
27	TAMIL NADU	Sanctioned Scope	108	132	1257	1797.4
		Achievement/Progress	38	51	417	531.12
28	Telangana	Sanctioned Scope	84	0	8482	2320.64
		Achievement/Progress	68	0	3540	797.87
29	TRIPURA	Sanctioned Scope	0	0	144	95.82
		Achievement/Progress	0	0	20	55.11
30	UTTAR PRADESH	Sanctioned Scope	237	612	70227	12557.88
		Achievement/Progress	143	373	23725	3669.54
31	UTTARAKHAND	Sanctioned Scope	1	0	3877	2557.15
		Achievement/Progress	0	0	262	197.69
32	WEST BENGAL	Sanctioned Scope	80	112	26364	8126.22
		Achievement/Progress	28	107	3576	886.22
Grand Total	Grand Total	Total Sanctioned Scope	1825	1692	41014 6	109835.82
		Total Achievement/Progress	857	898	15039 9	55039.34

ANNEX REFERRED TO IN REPLY TO PART (g) OF UNSTARRED QUESTION NO. 504 TO BE ANSWERED IN THE LOK SABHA ON 13.12.2018.

**STATE WISE DETAILS OF ELECTRICAL ACCIDENTS
DURING THE YEAR 2014-2018**

State/UT	Human Fatal (2014-2015)	Human Fatal (2015-2016)	Human Fatal (2016-2017)	Human Fatal (2017-2018)
Andhra Pradesh	248	431	82	NA
Arunachal Pradesh	NA	NA	0	NA
Assam	3	5	4	4
Bihar	86	NA	NA	0
Chhattisgarh	227	217	124	193
Goa	9	8	4	9
Gujarat	437	432	624	623
Haryana	97	104	63	75
Himachal Pradesh	32	23	28	15
Jammu and Kashmir	NA	NA	NA	NA
Jharkhand	NA	NA	63	45
Karnataka	580	477	500	481
Kerala	309	287	208	242
Madhya Pradesh	544	563	241	246
Maharashtra	818	864	1269	1273
Manipur	9	6	0	NA
Meghalaya	NA	NA	0	NA
Mizoram	NA	9	0	NA
Nagaland	1	NA	0	NA
Odisha	115	128	48	130
Punjab	4	100	101	96
Rajasthan	231	431	23	90
Sikkim	NA	NA	NA	5
Tamil Nadu	596	730	520	307
Telangana	92	49	241	96
Tripura	0	NA	0	NA
Uttar Pradesh	123	312	958	1131
Uttarakhand	47	32	34	57
West Bengal	115	117	189	196
Delhi	19	4	132	108
A & N Islands	2	3	4	2
Chandigarh	0	1	0	0
D&N Haveli	0	NA	1	1
Daman & Diu	0	NA	0	2
Lakshadweep	NA	NA	NA	NA
Puducherry	10	5	1	9
Total	4754	5338	5462	5436

Compensation paid to accident victims from 2014-15 to 2017-18

Year	Compensation Paid (in Rs.)
2014-15	Rs.29424890/- (Only for Kerala)
2015-16	Rs.18944520/- (Only for Kerala)
2016-17	Rs.19932680/- (Madhya Pradesh, Goa, Odisha, Uttarakhand, Kerala)
2017-18	Rs.9044649/- (Madhya Pradesh, Goa, Odisha, Uttarakhand, Chandigarh, Daman & Diu, Kerala)